

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok, 36, Janpath, New Delhi- 110001**  
**PH.23353503 FAX-23753923**

Docket No. 15/TT/2012

Date: 5.3.2012

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval for determination of Transmission tariff for assets associated with Supplementary Transmission System under DVC and Maithon right bank project in Northern region from anticipated DOCOs to 31.03.2014

Sir,

Please refer to your above mentioned petition filed with the Commission on 9.2.2012. In this connection I request you to furnish the following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 2.4.2012:-

- (i) Status of the dates of commercial operation of the Asset III and Assets VI-X;
- (ii) Auditor's certificate and revised forms as per actual dates of commercial operation of the assets already commissioned, i.e. for Assets- I, II, IV and V;
- (iii) The estimated completion cost of all assets is within the apportioned approved cost except in Asset-III, Asset-IV, Asset V and Asset VI. However, the total estimated cost exceeds the total apportioned approved cost for all the assets covered under the present petition. Therefore, the petitioner is required to submit revised cost estimates.

Yours faithfully,

Sd/-  
(P.K.Sinha)  
Assistant Chief (Legal)